

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,PRINCIPAL BENCH, NEW DELHIORIGINAL APPLICATION NO. 200/2014IN THE MATTER OF:

M.C . MEHTA

....APPLICANT

VERSUS

UNION OF INDIA & ORS.

...RESPONDENT

STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF DISTRICT GANGA PROTECTION COMMITTEE, CHAMPAWAT, UTTARAKHAND THROUGH DISTRICT MAGISTRATE, CHAMPAWAT, DISTRICT CHAMPAWAT UTTARAKHAND IN COMPLIANCE OF ORDER DATED 24.11.2023 PASSED BY THIS HON'BLE TRIBUNAL IN THE ABOVE-MENTIONED MATTER**INDEX**

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Place : New Delhi
Dated : 07.02.24.

Filed By:

K. P. Gautam
Advocate
Supreme Court of India
Reg. No. D/119/98

KAUSHAL GAUTAM

**Additional Advocate General for the State of Uttarakhand
(Respondent)**

**Office: A-25, Second Floor,
Defence Colony, New Delhi-110024
Mob: 9811101934**

E-mail: officeofkaushalgautam@gmail.com

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 200 OF 2014

IN THE MATTER OF:

M.C. MehtaApplicant
Versus
Union of India &Ors. Respondent

STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF DISTRICT GANGA PROTECTION COMMITTEE, CHAMPAWAT, UTTARAKHAND THROUGH DISTRICT MAGISTRATE/ CHAIRMAN, DISTRICT GANGA PROTECTION COMMITTEE CHAMPAWAT, UTTARAKHAND IN COMPLIANCE OF ORDER DATED 24.11.2023 PASSED BY THIS HON'BLE TRIBUNAL IN THE ABOVEMENTIONED MATTER

I, Navneet Pande S/o Shri S.K. Pande aged about 49 years, presently posted as District Magistrate, Champawat, District Champawat, Uttarakhand , do hereby solemnly affirm on oath and state as under:

1. That in my abovementioned official capacity, I am acquainted with the facts and circumstances of the present matter, and I am fully competent to file present Status Report by way of Affidavit on behalf of District Ganga Protection Committee, Champawat, Uttarakhand through District Magistrate, Champawat, Uttarakhand in response to the order of this Hon'ble tribunal dated 24.11.2023 compliance report is quoted below:-

Issues	Information Sought	Implementation and Compliance	
1. Sewage	a) Per day generation of sewage in each city/town within the district.	Name of city/town	Per day generation of sewage
		Tanakpur	2.55 MLD
		Champawat	1.70 MLD
		Lohaghat	0.58 MLD
		Banbasa	0.89 MLD
		Source: EE Jal Nigam Champawat Letter No. 56/ Namami Gange /1 Dated 18-01-2024	
		Annexure-1	
	b) Quantity of sewage treated per day, city/town wise.	Name of city/town	Quantity of sewage treated per day
		Tanakpur	No STP
		Champawat	No STP



Signature
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		Lohaghat No STP	
		Banbasa No STP	
		Source: EE Jal Nigam Champawat vide Letter No. 56/Namami Gange /1 Dated 18-01-2024 Annexure-1 In the above 4 ULBs of District Champawat out of a total (Estimated) 16929 Households most of them use soak pits for sewage treatment.	
	c) The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in each city/town.	Tender has been floated for survey of interception and diversion (I&D) work in Tanakpur, Champawat, Lohaghat & Banbasa ULBs. The date of opening of Tender 30.01.2024 Source: EE Jal Nigam Champawat vide Letter No. 56/Namami Gange /1 Dated 18-01-2024 Annexure-1	
	d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	NIL	
	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage.	Tender has been floated for survey of interception and diversion (I&D) work in Tanakpur, Champawat, Lohaghat & Banbasa ULBs. The date of opening of Tender 30.01.2024 Source: EE Jal Nigam Champawat vide Letter No. 56/Namami Gange /1 Dated 18-01-2024 Annexure-1	
	f) Details of Hotels, Dharmshala and Ashram operating without proper constant and discharging untreated effluent and the action taken against them.	NIL	
	g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)	Sampling has been undertaken in all ULBs. Source: E.E Jal Nigam Letter No 54/Testing/01 Dated 15-01-2024 Annexure-2	
	a) Per day generation of	Name of city/town	Per day generation of solid waste



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Waste Disposal	solid waste treated per day, in each city/town of the district.	Champawat	4.5 ton	
		Tanakpur	4.0 ton	
		Lohaghat	2.5 ton	
		Banbasa	2.0 ton	
		Annexure- 3		
	b) Quantity of solid waste treated per day, in each city/town of the district.	Name of city/town	Quantity of solid waste treated per day	
		Champawat	0.3 ton	
		Tanakpur	3.0 ton	
		Lohaghat	1.0 ton	
		Banbasa	1.0 ton	
	Annexure-3			
	c) The gap in treatment of solid waste.	Name of city/town	Gap in treatment of solid waste	
		Champawat	4.2 ton	
		Tanakpur	1.0 ton	
		Lohaghat	1.5 ton	
		Banbasa	1.0 ton	
	Annexure-3			
	d) Legacy waste and the time bound plan to treat legacy waste.	Name of city/town	Time bound plan to treat legacy waste	
		Champawat	4000 ton legacy waste DPR has been sent to UDD vide Letter no. 529/swm/2022-23 dated 28-01-2023 for funding under SBM 2.0 Annexure 3	
		Tanakpur	Legacy waste survey work is completed, DPR preparation under progress	
Lohaghat		Legacy waste survey work is completed, DPR preparation under progress		
Banbasa		Legacy waste survey work is completed 4037 ton legacy waste DPR has DPR prepared by ULB		
Annexure-3				
e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Name of city/town	Manner of utilization of the treated waste		
	Champawat	4000 ton legacy waste DPR has sent to UDD for the legacy waste treatment by latter no. 529/swm/2022-23 dated 28-01-2023 Annexure - 3		



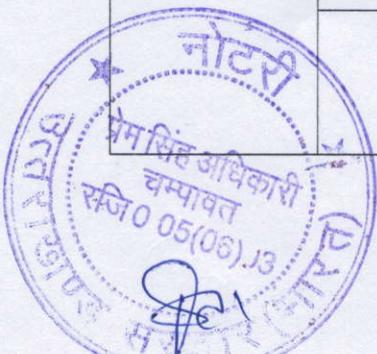
जिलाधिकारी
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		Tanakpur	Legacy waste survey work is completed, DPR preparation under progress
		Lohaghat	Legacy waste survey work is completed, DPR preparation under progress
		Banbasa	4037 ton legacy waste DPR has DPR prepar by ULB
f) Current status of dumping of solid waste with reference to location.	Name of city/town	Current status of dumping of solid waste	
	Champawat	Currently 100% door to door collection with 72% segregation of wet and dry waste is being undertaken. The inorganic waste is compacted through compactor machine installed by the Nagar Palika at the temporary processing site at Lалуwapani Road. For wet waste, composting pits have been made. Permanent solid waste treatment plant is under construction at the same venue.	
	Tanakpur	Currently 100% door to door collection with 59 % segregation of wet and dry waste is being undertaken. The inorganic waste is compacted through compactor machine installed by the Nagar Palika at the temporary processing site. For wet waste, composting pits have been made. Forest land transfer case at Chand farm road, Chuna bhatta Banbasa for permanent site of solid waste treatment plant is under process	
	Lohaghat	Currently 100% door to door collection with 74 % segregation of wet and dry waste is being undertaken. The inorganic waste is compacted through compactor machine installed by the Nagar Palika at the temporary processing site. For wet waste, composting pits have been made. Permanent solid waste treatment plant is under	



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		construction in Chomail road Fern hill , Melakhal- Lohaghat
		Banbasa Currently 100% door to door collection with 74 % segregation of wet and dry waste is being undertaken. The inorganic waste is compacted through compactor machine installed by the Nagar Palika at the temporary processing site. For wet waste, composting pits have been made. Forest land transfer case at Chand farm road, Chuna bhatta Banbasa for permanent site of solid waste treatment plant is under process
		Annexure-3
3. C & D Waste	a) Total per day generation of C & D waste within he district.	At present there is no Construction & Demolition plant in Champawat District. C&D waste is generated in small quantities which is being utilized either for filling at construction sites sites or deposited at notified dumping zones.
	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	Details of plan established In Champawat the quantity of C&D waste generated is small. Hence setting up a C&D waste plants is currently not economically viable.
		Annexure -3
4. Industrial Effluent Discharge	a) Number of industrial unit discharging their effluent treated/untreated in river Ganga and its tributies and details of defaulting industrial units.	Total No. of Industries Effluent Discharging outside premises – Nil. Source: UKPCB vide Letter No.UKPCB/ROH 24/2446-1087 Dated 03-01-2024
	b) Total daily generation of such industrial waste within the district.	Industrial Effluent Generated – Nil. Total registered industries – Nil. Source: UKPCB vide Letter No.UKPCB/ ROH 24/2446-1087 Dated 03-01-2024
	c) The manner of treatment of the industrial waste within the district.	Industries having own ETPs- Zero Discharge. Source: UKPCB vide Letter No.UKPCB/ROH 24/2446-1087 Dated 03-01-2024



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	d) The discharge effluent analysis from the CETP and ETP treating the industrial waste from each outlet.	Zero Discharge. Source: UKPCB vide Letter No.UKPCB/ROH 24/2446-1087 Dated 03-01-2024
	e) The per day generation of industrial solid waste and manner of its treatment and disposal in the district.	0.4 MT/Annum disposed through TSDF/Authorized recyclers. Source: UKPCB vide Letter No.UKPCB/ROH 24/2446-1087 Dated 03-01-2024 Annexure -4
5. Regulation of Flood Plain Zone	a) If the flood plain zone has been demarcated and the extent of encroachment on the flood plain zone in the district.	At Present the work of Flood Plain Zoning work of Ladhya River is being undertaken by Irrigation Research Institute, Roorkee. The survey is likely to be completed in 3 months Source: EE Irrigation Champawat vide Letter No. 102/FPZ Dated 23-01-2024 Annexure -5
	b) The details of direct discharge of pollutants by the encroachers by the side of the river Ganga and its tributaries in the district.	Activity to be undertaken after flood plain zonation.
6. Bio Medical Waste	a) The per day total generation of bio medical waste in the district.	The total estimated daily production of Bio Medical Waste in the district is 43.7 kg. CMO Champawat vide Letter No- 2503/2023-24 Dated 701.02.2024 Annexure -6
	b) The manner of its treatment and disposal.	All the facilities of district are registered under pollution Control Board, Haldwani. The manner of disposal of generated bio-medical waste from pathology labs & Health Facilities located in Urban/ Rural areas is done through deep burial pits, sharp pits and ETP/STP plant at SDH Tanakpur. CMO Champawat vide Letter No 2503/2023-24 Dated 701.02.2024 Annexure -6
7. Mining	a) Number of illegal mining cases which are registered within a year related to	In the Year 2023-24, 05 cases of illegal mineral storage and 23 cases of illegal transportation have been reported and penalties of Rs. 37, 43,503.00 have been recovered so far. Source: Mining Officer Champawat vide Letter



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	mining in bed of Ganga and its tributaries.	No. 1042/2023-24 Dated 23-01-2024 Annexure - 7
8. Ecological flow of river	a) Hydro projects to maintain 15% flow.	At present 15% flow is being maintained for e-flow in the Kolidheak Lake Lohaghat Champawat. Source: EE Irrigation Champawat vide Letter No. 102/FPZ Dated 23-01-2024 Annexure -8

2. In view of the facts and circumstances as explained hereinabove sincere efforts are taken by the District Ganga Protection Committee, District Champawat, in compliance of the directions passed by this Hon'ble Tribunal, the same may kindly be accepted by this Hon'ble Tribunal and the deponent hereby undertakes to comply with every direction passed by this Hon'ble Tribunal.

VERIFICATION

I, the deponent above named do hereby verify and say that the contents of my above Status report by way of affidavit are true and correct to my knowledge based on record, no part of it is false and nothing material has been concealed there from. The legal submissions are further true as per legal advice received and believed to be true and correct.

Verified by me at Champawat, Uttarakhand on this 02/02/24 day of February, 2024.

Identified by
&
Signed before
Name - Vinod Joshi
Post - Ass. Alc
Dept - Forw/Deponment

DEPONENT

Filed by:

जिलाधिकारी
चम्पावत

[KAUSHAL GAUTAM]

Additional Advocate General for the State of Uttarakhand /
Respondent

C-203, LGF,

Defence Colony, N. Delhi-110024

Mobile No. 9811101934

Email- officeofkaushalgautam@gmail.com



जिलाधिकारी
चम्पावत



कार्यालय अधिशासी अभियन्ता निर्माण शाखा,

उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम, चम्पावत
पिन - 262523

पत्रांक: - 56 / नमामी गंगो / 1 दिनांक:- 18/01/24

सेवा में,

प्रभागीय वनाधिकारी/सदस्य सचिव,
जिला गंगा समिति,
चम्पावत।

विषय :- Regarding the Compliance of the directions passed by the Hon' National Green Tribunal (NGT) Principal Bench, New Delhi in O.A. No. 200/2014-M.C Mehta V/s Union of India in the matter related to Ganga Pollution and its Cleaning etc.

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक 2934/12-1-6(अ) चम्पावत दिनांक 02.01.2024 के संदर्भ में इस शाखा से सम्बन्धित उक्त वांछित सूचना निर्धारित प्रपत्र पर तैयार कर प्रेषित की जा रही है।

संलग्नक:- यथोपरोक्त।

भवदीय,

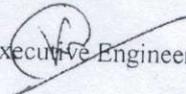
 18.01.24

(वीओकेओपाल)

अधिशासी अभियन्ता

**Office of The Executive Engineer, Construction Division, Uttarakhand Pevjal Nigam,
Champawat**

Issues	Information Sought	Implementation and Compliance
1. Sewage	a) Per day generation of sewage in each city/town within the district.	Tanakpur - 2.55 mld Champawat - 1.70 mld Lohaghat - 0.58 mld Banbasa - 0.89 mld
	b) Quantity of sewage treated per day, city/town wise.	In 4 ULBs of District Champawat out of a (Estimated) 16929 Households mainly of them use Soak pit for sewage.
	c) The number of sewage treatment plants existing and their capacity and capacity utilization and mode of disposal in each city/town.	NIL
	d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	NIL
	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage.	Tender has been floated for Survey of Interception and Diversion (I&D) works in Tanakpur, Banbasa, Champawat & Lohaghat ULBs. The date of opening 30.01.2024.
	f) Details of Hotels, Dharmshala and Ashram operating without proper constant and discharging untreated effluent and the action taken against them.	NIL
	g) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)	Sampling has been Undertaking in all ULBs Reports are available in 01.02.2024. Attached Letter no. 54/परीक्षण/01 Dated 15.01.2024.


 Executive Engineer

30649

Annexure - 2

mailto:anuragchampawat@gmail.com



कार्यालय अधिशासी अभियन्ता

निर्माण शाखा,

उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम, चम्पावत

पिन - 262523

पत्रांक 54
सेवा में,

/ परीक्षण

101

दिनांक - 15-01-24

क्यू0ए0 टेस्टिंग लैबोरेट्री प्रा0लि0,
बी0-76 सेक्टर - 64,
नोएडा (उत्तर प्रदेश)
201301

विषय :- टनकपुर नगर, चम्पावत नगर, लोहाघाट नगर एवं बनबसा नगर सीवरेज योजना के अन्तर्गत शहर में बहने वाले नालों के पानी के नमूनों के परीक्षण के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक शाखा से सम्बन्धित टनकपुर नगर, चम्पावत नगर, लोहाघाट नगर एवं बनबसा नगर सीवरेज योजना के अन्तर्गत शहर में बहने वाले नालों के पानी के नमूनों का परीक्षण निम्न पैरामीटर में किया जाना है। कृपया भुगतान हेतु Invoice (Bill) इस शाखा को प्रेषित करने का कष्ट करें।

टनकपुर नगर - नाले का नाम :-

1. रोखड नाला,
2. खच्चर पडाव नाला।

चम्पावत नगर - नाले का नाम :-

1. पुलिस लाईन नाला,
2. बिलिया नाला,
3. त्यारकुडा नाला,
4. छतार नाला।

लोहाघाट नगर - नाले का नाम :-

1. गोरखा नगर नाला,
2. मेन मार्केट नाला (हॉस्पिटल से रोडवजे स्टेशन)
3. एस0डी0एम0 ऑफिस से डिग्री कालेज पुल।

बनबसा नगर - नाले का नाम :-

1. पाटनी तिराहे से रेलवे पुलिया नाला,
2. धर्मशाला वार्ड से रेलवे पुलिया नाला।

पैरामीटर :-

1. pH
2. Chemical Oxygen Demand, mg/l
3. Biochemical Oxygen Demand (at 20° C for 5 day), mg/l
4. Total Suspended Solids, mg/l
5. Oil & Grease, mg/l
6. Fecal Coliform
7. Phosphours (as P)
8. Total Nitrogen.
9. Total Kjeldahi Nitrogen (as N)

भवदीय,

(वी0 के0 पाल)

अधिशासी अभियन्ता

पू0 संख्या एवं दिनांक - उपरोक्तानुसार

प्रतिलिपि :-

1. सहायक अभियन्ता (शाखान्तर्गत) को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।
2. श्री अनिल कुमार, अपर सहायक अभियन्ता/श्री दीपक पाण्डेय, कनिष्ठ अभियन्ता को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

अधिशासी अभियन्ता



कायालय-नग 30650 का पारषद चम्पावत।

गोरलचौड रोड, निकट गोरल मन्दिर-चम्पावत
ईमेल --e02014champawat@gmail.com

Annexure - 3
स्वच्छ चम्पावत
सुन्दर चम्पावत

11

पत्रांक संख्या:-1069/नमामी गंगे/2023-24

दिनांक:-24 /01 /2024

सेवा में,

प्रभागीय वनाधिकारी/सदस्य सचिव,
जिला गंगा समिति,
चम्पावत।

विषय:-

Regarding the compliance of the directions passed by the Hon' National Green Tribunal (NGT) Principal Bench, New Delhi in O.A. No. 200/2014-M.C Mehta V/S Union of India in the matter related to Ganga Pollution and its Cleaning etc.

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक संख्या 2934/12-1-6(अ) चम्पावत दिनांक 02.01.2024 के संदर्भ में नगर पालिका परिषद चम्पावत से सम्बन्धित उक्त वांछित सूचना चाही गयी थी जोकि निर्धारित प्रपत्र पर तैयार कर प्रेषित की जा रही है।
संलग्नक:-यथोपरोक्त।

भवदीय

अधिशासी अधिकारी
नगर पालिका परिषद चम्पावत।

ULB Champawat

Issues	Information Sought	Implementation and Compliance	
		Name of city/town	Per day generation of solid waste
1. Municipal Solid Waste Disposal	a) Per day generation of solid waste treated per day, in each city/town of the district.	Champawat	4.5 ton
	b) Quantity of solid waste treated per day, in each city/town of the district.	Champawat	.3 ton
	c) The gap in treatment of solid waste.	Champawat	4.2 ton
	d) Legacy waste and the time bound plan to treat legacy waste.	Champawat	4000 ton legacy waste DPR has sent to UDD for the legacy waste treatment by Letter no. 529/swm/2022-23 dated 28-01-2023 for funding under SBM 2.0
	e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Champawat	4000 ton legacy waste DPR has sent to UDD for the legacy waste treatment by latter no. 529/swm/2022-23 dated 28-01-2023
	f) Current status of dumping of solid waste with reference to location.	Champawat	Currently 100% door to door collection with 72% segregation of wet and dry waste is being undertaken. The inorganic waste is compacted through compactor machine installed by the Nagar Palika and sold in ingots/boxes have been made of composting pits. The Temporary Dumping site at Lалуwapani Road. Permanent solid waste treatment plant is under construction at the same venue.
2. Constriction and Demolition Waste	a) Total per day generation of C & D waste within he district.	Total per day generation of C & D waste In Champawat District C&D waste Generated in small quantities which is utilized for felling at new sides or deported at new notified dumping zone	
	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	Details of plan established In Champawat None quantities C&D waste generated is small. Hence selling up a C&D waste plants is economically not viable	

अधिशारक अधिकारी,
नगर पालिका परिषद, चम्पावत।

पत्रांक-1001 / नमामि गंगे / 2023-24

दिनांक- 24 जनवरी 2024

सेवा में,

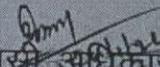
प्रभागीय वनाधिकारी / सदस्य सचिव,
जिला गंगा समिति,
चम्पावत।

विषय:- Regarding the Compliance of the directions passed by the Hon' National Green Tribunal (NGT) Principal Bench, New Delhi in O.A. No. 200/2014-M.C Mehta V/s Union of India in the matter related to Ganga Pollution and its Cleaning etc.

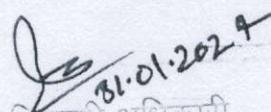
महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक सं० 2934 / 12-1-6(अ) चम्पावत दिनांक 02.01.2024 के संदर्भ में इस शाखा से संबंधित उक्त वांछित सूचना निर्धारित प्रपत्र पर तैयार कर प्रेषित की जा रही है।
संलग्नक-यथोपरोक्त।

भवदीय


अधिशाली अधिकारी
नगर पालिका परिषद टनकपुर।
टनकपुर (चम्पावत)

Issues	Information Sought	Implementation and Compliance	
1. Municipal Solid Waste Disposal	a) Per day generation of solid waste treated per day, in each city/town of the district.	Name of city/town	Per day generation of solid waste
		Tanakpur	4.0 ton
	b) Quantity of solid waste treated per day, in each city/town of the district.	Name of city/town	Quantity of solid waste treated per day
		Tanakpur	3 ton
	c) The gap in treatment of solid waste.	Name of city/town	Gap in treatment of solid waste
		Tanakpur	1.0 ton
2. Constriction and Demolition Waste	d) Legacy waste and the time bound plan to treat legacy waste.	Name of city/town	Time bound plan to treat legacy waste
		Tanakpur	Legacy waste survey work is completed, DPR preparation under progress
	e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Name of city/town	Manner of utilization of the treated waste
		Tanakpur	Legacy waste survey work is completed, DPR preparation under progress
	f) Current status of dumping of solid waste with reference to location.	Name of city/town	Current status of dumping of solid waste
		Tanakpur	100% door to door collection with 59 % segregation of wet and dry waste is being undertaken. The inorganic waste is compacted through the compactor machine installed by the Nagar Palika and sold in ingots/boxes. Compost pits are Constricted Forest land transfer case for solid waste treatment plant is under process in Chand farm road, Chuna bhatta Banbasa.
2. Constriction and Demolition Waste	a) Total per day generation of C & D waste within he district.	Total per day generation of C & D waste	
		In ULB Tanakpur C&D waste Generated in small quantities which is utilized for felling at new sides or deported at new notified dumping zone	
2. Constriction and Demolition Waste	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	Details of plan established	
		In ULB Tanakpur None quantities C&D waste generated is small. Hence selling up a C&D waste plants is economically not viable	


 31.01.2024
 अ. शिवाजी अधिकारी
 नगरपालिका
 टानकपुर

30654

E-mail/Speed Post/by Hand

स्वच्छ बनबसा

स्वस्थ बनबसा

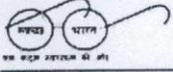
सुन्दर बनबसा

15

!!कार्यालय नगर पंचायत बनबसा (चम्पावत)!!

(स्वच्छता ही सेवा)

Email- eo.nagarpanchayatbanbasa@gmail.com



पत्रांक - 1413/नमामी गंगे/न0पं0ब0/2023-24

दिनांक- 24 - 01 - 2024

सेवा में,

प्रभागीय वनाधिकारी/सदस्य सचिव,
जिला गंगा समिति
चम्पावत।

विषय :-

Regarding the Compliance of the directions passed by the Hon' National Green Tribunal (NGT) Principal Bench, New Delhi in O.A. No. 200/2014-M.C Mehta Vis Union of India in the matter related to Ganga Pollution and its Cleaning etc.

महोदय,

उपरोक्त विषयक आपके कार्यालय के पत्र संख्या 2934212-1-6(अ) चम्पावत दिनांक 02.01.2024 के संदर्भ में नगर पंचायत बनबसा से सम्बन्धित उक्त वांछित सूचना निर्धारित प्रपत्र में तैयार कर प्रेषित की जा रही है।

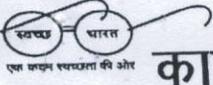
संलग्न:- उपरोक्तानुसार।

भवदीय

for अधिशासी अधिकारी
नगर पंचायत बनबसा
अधिशासी अधिकारी
नगर पंचायत
बनबसा (चम्पावत)

Issues	Information Sought	Implementation and Compliance	
1. Municipal Solid Waste Disposal	a) Per day generation of solid waste treated per day.	Name of city/town	Per day generation of solid waste
		Banbasa	2.0 ton
	b) Quantity of solid waste treated per day.	Name of city/town	Quantity of solid waste treated per day
		Banbasa	1.0 ton
	c) The gap in treatment of solid waste.	Name of city/town	Gap in treatment of solid waste
		Banbasa	1.0 ton
	d) Legacy waste and the time bound plan to treat legacy waste.	Name of city/town	Time bound plan to treat legacy waste
	Banbasa	4037 MT. (Approx) on legacy waste DPR Prepar by ULB.	
e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Name of city/town	Manner of utilization of the treated waste	
	Banbasa	4037 MT. (Approx) on legacy waste DPR Prepar by ULB.	
	f) Current status of dumping of solid waste with reference to location.	Name of city/town	Current status of dumping of solid waste
	Banbasa	100% door to door collection and 74% segregation of wet and dry waste is being undertaken. The inorganic waste is compacted through the compactor machine installed by the Nagar Palika and sold in ingots/boxes. The process of compost pits are constructed in Nagar Palika Campus. Forest land transfer case for solid waste treatment plant is under process in Chand farm road, Chuna bhatta Banbasa.	
2. Constriction and Demolition Waste	a) Total per day generation of C & D waste Ngar Panchatat Banbasa.	Total per day generation of C & D waste	
		In Banbasa C&D waste Generated in small quantities which is utilized for felling at new sides or deported at new notified dumping zone	
	b) The detail of plant established for the treatment of C & D waste including the existing capacity and capacity utilization.	Details of plan established	
		In Banbasa None quantities C&D waste generated is small. Hence selling up a C&D waste plants is economically not viable	

अधिसायी अधिकारी
नगर पंचायत
बनबसा (चम्पावत)



30656

GZ

कार्यालय— नगर पालिका परिषद, लोहाघाट,

मीना बाजार, लोहाघाट।

स्वच्छ लोहाघाट
सुन्दर लोहाघाट

17

फोन नं० - 05965234504

Email- nagarpanchayatlohaghat@gmail.com

पत्रांक: 1173/नमामि गंगे/2023

दिनांक: 24-जनवरी 2024

सेवा में,

प्रभागीय वनाधिकारी/सदस्य सचिव,
जिला गंगा समिति, चम्पावत।

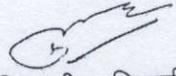
विषय :- Regarding the Compliance of the directions passed by the Hon' National Green Tribunal (NGT) Principal Bench, New Delhi in O.A. No. 200/2014-M.C Mehta V/s Union of India in the matter related to Ganga Pollution and its Cleaning etc.

महोदय,

उपरोक्त विषयक आपके कार्यालय पत्रांक 2034/12-1-6 (अ) चम्पावत दिनांक 02.01.2024 के संदर्भ में इस शाखा से सम्बन्धित उक्त वांछित सूचना निर्धारित प्रपत्र पर तैयार कर प्रेषित की जा रही है।

संलग्न :- उपरोक्तानुसार।

भवदीय


अधिसासी अधिकारी
नगर पालिका परिषद, लोहाघाट

Nagar Palika Parishad Lohaghat

2. Municipal Solid Waste disposal	(a) Per day generation of Solid Waste in each city/town with in the district.	Name of city/town	Per day generation of solid waste
		1. Lohaghat	2.5 ton (Annexure -C)
	(b) Quantity of Solid Waste treatment per day, in each city/town of the district.	Name of city/town	Quantity of solid waste treatment per day
		1. Lohaghat	1.0 ton (Annexure -C)
	(c) The gap in treatment of Solid Waste.	Name of city/town	Gap in treatment of solid waste
		1. Lohaghat	1.5 ton (Annexure -C)
	(d) Legacy waste and the time bound plan to treat legacy waste.	Name of city/town	Time bound plan to treat legacy waste
		1. Lohaghat	Legacy waste survey work is completed, DPR preparation under progress (Annexure - C)
	(e) The manner of utilization of the treated waste as well as rejects arising out of remediation of legacy waste.	Name of city/town	Manner of utilization of the treated waste
		1. Lohaghat	Legacy waste survey work is completed, DPR preparation under progress (Annexure - C)
	(f) Current status of dumping of solid waste with reference to location.	Name of city/town	Current status of dumping of solid waste
		1. Lohaghat	100% door to door collection and 74% segregation of wet and dry waste is being undertaken. The inorganic waste is compacted through the compactor machine installed by the Nagar Palika and sold in ingots/boxes. Compost pits are Constructed in Nagar Palika campus. Permanent solid waste treatment plant is under construction in Chomail road fernhill , Melakhal- Lohaghat (Annexure - C)
3. Construction and Demolition waste	(a) Total per day generation of C&D Waste within the district.	Name of city/town	Per day generation of C&D waste
		1. Lohaghat	In ULB C&D waste Generated in small quantities which is utilized for felling at new sides or deported at new notified dumping zone (Annexure - C)
	(b) The details of plant established for the treatment of C&D waste including the existing capacity and	Name of city/town	Details of plant established
		1. Lohaghat	In ULB None quantities C&D waste generated is small. Hence selling up a C&D waste plants is economically not viable


 नगर पालिका परिषद
 लोहाघाट (अर्घाखाँची)

!! कार्यालय नगर पंचायत बनबसा (चम्पावत) !!

(स्वच्छता ही सेवा)

Email- eo.nagarpanchayatbanbasa@gmail.com



पत्रांक- 1293 / ठो0अप0प्रब0 / 2023-24

दिनांक- 09 - 10-2023

सेवा में,

प्रभागीय वनाधिकारी
तराई पूर्वी वन प्रभाग
हल्द्वानी।

विषय- जनपद-चम्पावत के अन्तर्गत नगर पंचायत बनबसा एवं नगर पालिका परिषद, टनकपुर के कूड़ा निस्तारण हेतु बनबसा में ट्रचिंग ग्राउण्ड के निर्माण हेतु 0.80 है0 वन भूमि लीज पर लिये जाने के सम्बन्ध में (FP/UK/OTHERS/33662/2018)

महोदय

उपरोक्त विषय आपके कार्यालय के पत्र संख्या 7154/12-1/हल्द्वानी, दिनांक 18 मई 2023 का संदर्भ ग्रहण करने का कष्ट करें जिसमें आप द्वारा अवगत कराया गया है कि भारत सरकार पर्यावरण वन एवं जलवायु परिवर्तन मंत्रालय देहरादून के पत्रांक 8B/UCP/109/112/2021/FC/1254 दिनांक 20 दिसम्बर 2022 के द्वारा इस निकाय द्वारा प्रेषित सूचना अपूर्ण है, तथा उक्त प्रकरण में ऑनलाईन भाग-01 के पैरा-H में आवश्यक सुधार करने हेतु लिखा गया था। उक्त के सम्बन्ध में अवगत कराना है कि उक्त परियोजना के निर्माण हेतु पर्यावरणीय स्वीकृति (Environment Clearance) लिया जाना संभव है जबकि उक्त भूमि का स्वामित्व इस निकाय के पास हो। बिना निकाय के स्वामित्व के वन भूमि पर पर्यावरणीय स्वीकृति लिया जाना संभव नहीं है। इसके साथ ही महोदय यह भी अवगत कराना है कि भूमि हस्तान्तरण के पश्चात पर्यावरणीय स्वीकृति प्राप्त किये बिना उक्त स्थल पर सैनिटरी लैंडफिल (SLF) का निर्माण प्रारम्भ नहीं किया जायेगा।

अतः महोदय से सादर निवेदन है कि उपरोक्त प्रकरण में आवश्यक कार्यवाही करने का कष्ट करें।

भवदीय

अधिसासी अधिकारी
नगर पंचायत बनबसा
चम्पावत।

प्रतिलिपि:- निम्नलिखित की सेवा में सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

1. सचिव, शहरी विकास विभाग, उत्तराखण्ड शासन, देहरादून।
2. निदेशक, शहरी विकास निदेशालय, उत्तराखण्ड, देहरादून।
3. जिलाधिकारी, चम्पावत।
4. अपर प्रमुख वन संरक्षक एवं नोडल अधिकारी, उत्तराखण्ड, देहरादून।
5. वन संरक्षक, पश्चिमी वृत्त, उत्तराखण्ड, हल्द्वानी।

अधिसासी अधिकारी
नगर पंचायत बनबसा

30659

कार्यालय-अपर प्रमुख वन संरक्षक एवं नोडल अधिकारी, वन संरक्षण,
इन्दिरानगर फॉरेस्ट कालोनी, उत्तराखण्ड, देहरादून।

G2020

Email Id: nodalofficer@dnw@gmail.com

Phone/Fax: 0135 2767611

पत्रांक- 220 फ / FP/UK/Others/33662/2018 देहरादून: दिनांक: 20 मार्च, 2023

सेवा में,

वन संरक्षक,
परिचयी घाटा,
उत्तराखण्ड, एल्हानी।

विषय :-जनपद राम्पावत के अन्तर्गत नगर पंचायत बनमसा एवं नगर पालिका गरिमद टनकपुर के
कूड़ा निस्तारण हेतु बनमसा में प्रथिम पाषाण के निर्माण हेतु 0.80 हैठ वन भूमि जीज गर
लिये जाने के सम्बन्ध में।

संदर्भ :-आपका पत्रांक 1432/12-1 दिनांक 15.02.2023।

महोदय,

उपरोक्त विषयक पत्र का सन्दर्भ ग्रहण करने का कष्ट करें, जिससे विषयवर्गीकृत प्रकरण में भारत
सरकार के पत्र दिनांक 20.12.2022 के अनुपालन में सूचना प्रेषित की गयी है, प्रेषित की गयी सूचना अपूर्ण है।
भारत सरकार द्वारा प्रकरण में ऑनलाईन भाग-01 के पैरा-11 में आवश्यक सुधार करने हेतु लिखा गया था, जो
कि प्रस्तावक विभाग द्वारा नहीं किया गया है। इसके अतिरिक्त प्रयोक्ता एजेन्सी के संलग्न पत्र के अनुसार
प्रकरण में पर्यावरणीय स्वीकृति प्राप्त की जानी है का उल्लेख किया गया है।

अतः उपरोक्तानुसार भारत सरकार द्वारा दिये गये निर्देशों के अनुपालन में ऑनलाईन भाग-01 के
पैरा-11 में आवश्यक सुधार एवं पर्यावरणीय स्वीकृति प्राप्त करने हेतु अपेक्षित कार्यवाही पूर्ण किये जाने के सम्बन्ध
में सूचना प्रयोक्ता एजेन्सी से प्राप्त कर यथाशीघ्र इस कार्यालय को उपलब्ध कराने का कष्ट करें, ताकि प्रकरण
पर अग्रोत्तर कार्यवाही की जा सके।

सन्दीप,

(एस0एस0 रसाईली)
अपर प्रमुख वन संरक्षक
एवं नोडल अधिकारी, वन संरक्षण।

संख्या-220 फ / FP/UK/Others/33662/2018 दिनांकित।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित :-

1. प्रभागीय वनाधिकारी, तराई पूर्वी वन प्रभाग, हल्द्वानी।
2. अधिशासी अधिकारी, नगर पंचायत, बनमसा, चम्पावत को इस आशय से प्रेषित कि उपरोक्तानुसार
ऑनलाईन भाग-01 के पैरा-11 में आवश्यक सुधार/पर्यावरणीय स्वीकृति प्राप्त करने हेतु अपेक्षित
कार्यवाही पूर्ण कर सूचना सम्बन्धित प्रभागीय वनाधिकारी/वन संरक्षक के माध्यम से इस कार्यालय को
उपलब्ध कराने का कष्ट करें, ताकि सूचना सरायग भारत सरकार को प्रेषित की जा सके।

(एस0एस0 रसाईली)

अपर प्रमुख वन संरक्षक
एवं नोडल अधिकारी, वन संरक्षण।

कार्यालय-नगर पालिका परिषद चम्पावत।

गोरलचौड रोड, निकट गोरल गन्दिर-चम्पावत
ई0मेल: -EO2014champawat@gmail.com

पत्रांक- 529 / ठो0अप0प्र0परि0 / 2022-23

दिनांक: / 01 / 2023

सेवा में,

निदेशक महोदय,
शहरी विकास निदेशालय
देहरादून।

विषय:-

नगर पालिका परिषद चम्पावत अन्तर्गत लिगेसी वेस्ट के निस्तारण हेतु लिगेसी वेस्ट डी0पी0आर0 प्रेषण करने के सम्बन्ध में।

महोदय,

उपरोक्त विषय के क्रम में अवगत कराना है कि नगर पालिका परिषद चम्पावत अन्तर्गत ठोस अपशिष्ट निस्तारण स्थल में वर्तमान में अवस्थित 8712 टन लिगेसी वेस्ट है। मा0 उच्चतम न्यायालय उत्तराखण्ड नैनीताल के आदेश के क्रम में नगर निकायो में अवस्थित लिगेसी वेस्ट को वैज्ञानिक पद्धति से निस्तारित किया जाना अति आवश्यक है। महोदय उपरोक्त के क्रम में नगर पालिका परिषद चम्पावत अन्तर्गत अवस्थित लिगेसी वेस्ट को निस्तारित किये जाने हेतु रू0 6389321.00 लाख की डी0पी0आर0 गठित कर धनराशि स्वीकृति हेतु निदेशालय को प्रेषित की जा रही है।

अतः महोदय से निवेदन है कि संलग्न लिगेसी वेस्ट डी0पी0आर0 के सापेक्ष नगर पालिका परिषद चम्पावत को धनराशि अवमुक्त करने की कृपा करेंगे, जिससे नगर निकाय में अवस्थित लिगेसी वेस्ट को तत्काल वैज्ञानिक पद्धति से निस्तारित किया जा सके।

संलग्नक:- उपरोक्तानुसार



28/01/23

भवदीय

अधिसासी अधिकारी

नगर पालिका परिषद चम्पावत।

प्रतिलिपि:-

1. सचिव महोदय, शहरी विकास विभाग उत्तराखण्ड को सादर सूचनार्थ प्रेषित।
2. जिलाधिकारी महोदय, चम्पावत को सादर सूचनार्थ प्रेषित।
3. मा0 अध्यक्ष, नगर पालिका परिषद चम्पावत को सादर सूचनार्थ प्रेषित।

भवदीय

अधिसासी अधिकारी

नगर पालिका परिषद चम्पावत।

Solid Waste Management (Household Wise Door to Door Collection and Source Segregation) Status

S. No	Name of District	Name of ULB	Total No of Wards	Population	No. of Households	No. of Shops	No. of Institute+School+ Offices	Total (6+7+8)	Door to Door Collection				Waste Source Segregation				
									No. of Households	No. of Shops	No. of Institute+ School+ Offices	Total (10+11+12)	%	No. of Households	No. of Shops	No. of Institute+ School+ Offices	Total (15+16+17)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
1		Almora (NPP)	13	39627	7820	1750	355	925	7374	1710	345	9429	95.00	7374	1710	345	9429
2		Ranikhet-Chimyanaula (NPP)	7	5100	1075	130	9	1214	1075	130	9	1214	100.00	1075	130	9	1214
3	Almora	Dwarahat (NP)	4	2749	794	316	16	1126	794	316	16	1126	100.00	794	316	16	1126
4		Bhikyasain (NP)	4	4214	971	259	27	1257	971	259	27	1257	100.00	890	242	27	1159
5		Chaukhamba (NP)	4	4464	1090	570	31	1691	800	570	31	1401	82.85	800	570	31	1401
6		Bageshwar (NPP)	11	25045	4808	2245	33	7086	4808	2245	33	7086	100.00	4808	2245	33	7086
7	Bageshwar	Kapkot (NP)	7	5365	1332	340	31	1703	1332	340	31	1703	100.00	820	340	31	1191
8		Garur (NP)	7	5002	1458	769	34	2261	795	753	34	1582	69.97	301	658	34	993
9		Chamoli-Gopeshwar (NPP)	11	21417	5510	858	101	6469	5086	858	101	6045	93.45	3647	858	101	4606
10		Joshimath (NPP)	9	16709	3898	499	42	4439	3770	499	42	4311	97.12	3650	499	42	4191
11		Gauchar (NPP)	7	8864	2868	346	36	3250	2868	346	36	3250	100.00	2495	297	36	2828
12		Karnaprayag (NPP)	7	9850	2475	246	55	2776	2475	246	55	2776	100.00	2475	246	55	2776
13	Chamoli	Badrinath (NP)	4	2438	850	311	5	1166	850	311	5	1166	100.00	850	311	5	1166
14		Nandprayg (NP)	4	2447	424	140	33	597	424	140	33	597	100.00	424	140	33	597
15		Pokhri (NP)	7	5295	1443	310	17	1770	1369	310	17	1696	95.82	1369	310	17	1696
16		Gairsain (NP)	7	8665	980	340	45	1365	980	340	45	1365	100.00	980	340	45	1365
17		Tharali (NP)	4	4459	983	308	15	1306	983	308	15	1306	100.00	983	308	15	1306
18		Pipalkoti (NP)	4	3521	856	315	16	1187	856	315	16	1187	100.00	856	315	16	1187
19		Tanakpur (NPP)	11	21484	4107	759	85	4951	4107	759	85	4951	100.00	2561	363	52	2966
20	Champawat	Champawat (NPP)	9	12756	2586	755	68	3409	2586	755	68	3409	100.00	1654	755	68	2477
21		Lohaghat (NPP)	7	7932	1330	780	43	2153	1330	780	43	2153	100.00	790	780	43	1613
22		Banbasa (NP)	7	6023	1150	450	6	1606	1150	450	6	1606	100.00	814	371	14	1199
23		Dehradun (NN)	100	803983	167577	22600	1250	191427	159250	21000	1190	181440	94.78	155847	22600	1250	179697
24		Rishikesh (NN)	40	106320	21261	1500	200	22961	21261	1500	200	22961	100.00	12580	1050	160	13790
25		Vikasnagar (NPP)	11	24019	4518	1800	70	6388	4518	1800	70	6388	100.00	3970	1225	30	5225
26	Dehradun	Mussoorie (NPP)	13	30118	6245	1500	50	7795	6245	1500	50	7795	100.00	6245	1500	50	7795
27		Dowala (NPP)	20	55791	15408	3316	32	18756	15408	3316	32	18756	100.00	12326	3316	32	15674
28		Herbertpur (NPP)	9	10567	2878	606	44	3528	2878	606	44	3528	100.00	2159	590	35	2784
29		Selaqui (NP)	9	16860	7754	622	59	8435	5550	582	50	6132	73.29	5050	510	40	5600
30		Kotdwar (NN)	40	135000	32500	14625	164	47289	32500	14625	164	47289	100.00	22080	11023	120	33233
31		Srinagar (NN)	13	37911	6500	1100	90	7690	6500	1100	90	7690	100.00	6200	1100	90	7390
32		Pauri (NPP)	11	25435	4675	800	65	5540	4675	800	65	5540	100.00	4200	800	65	5540

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UKPCB

क्षेत्रीय कार्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
आवास विकास कालोनी, हल्द्वानी (नैनीताल)

Ph No.- 05946-225618, 221532 Web Site-www.ueppcb.uk.gov.in

Ref: UKPCB/ROH/ गंगा सुर/24/2446-1087

Dt- 03/01/24

सेवा में,

प्रभागीय वनाधिकारी/सदस्य सचिव जिला गंगा सुरक्षा समिति, चम्पावत,
जिला-चम्पावत।

कार्यालय प्रभागीय वनाधिकारी, चम्पावत।
प्रति पत्रांक... 6121
पत्रांक संख्या... 12-1-6
दिनांक... 15-1-2024

विषय- मा0 एन0जी0टी0 प्रधान न्यायपीठ, नई दिल्ली में योजित मूल आवेदन-पत्र (ओ0ए0)संख्या-200, वर्ष 2014 एम0सी0 मेहता बनाम गंगा प्रदूषण एवं सफाई आदि के मामले में पारित आदेश दिनांक 24.11.2023 के अनुपालन के संबंध में।

महोदय,

कृपया उपरोक्त विषयक आपके कार्यालय के पत्रांक संख्या-2826/12-1-6-31 चम्पावत दिनांक 23.12.2023 का संदर्भ ग्रहण करना चाहें। जिसमें आप द्वारा जिला गंगा सुरक्षा समिति से संबंधित उल्लेखित बिन्दुओं के अनुसार जनपद चम्पावत से इस कार्यालय से संबंधित बिन्दुओं पर सूचना चाही गयी है। अतः उपरोक्त सूचना तैयार कर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित है।

संलग्नक-यथोपरि।

भवदीय

19-1-24

जिला

(डॉ0 डी0के0जोशी)
क्षेत्रीय अधिकारी

प्रतिलिपि- जिलाधिकारी/अध्यक्ष जिला गंगा सुरक्षा समिति चम्पावत को सूचनार्थ सादर प्रेषित।

क्षेत्रीय अधिकारी

S.No	Industrial Effluent Discharge	Proceeding 24
1	Number of Industrial unit discharging their effluent treated/Untreated in river ganga and its tributaries and details of defaulting industrial units.	Total No of Industries Effluent Discharging outside Premises - Nil
2	Total Daily Generated of such industrial waste within the District	Industrial Effluent Generated-Nil Total registred Industries-Nil Industries having own ETP,s
3	The Manner of treatment of the industrial waste so generated	Zero discharge.
4	The Discharge effluent analysis form the CETP and ETP treating the industrial waste form each outlet.	
5	The Per day generation of industrial Hazardous waste and manner of its treatment and disposal in the District	0.4 MT/Annum disposed through TSDF/Authorised recyclers

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19/2023

19/2023

UTTARAKHAND POLLUTION CONTROL BOARD
Gaura devi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahashtradhara Road
DEHRADUN (Uttarakhand)



CENTRAL LABORATORY

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्त्रधारा रोड,
देहरादून (उत्तराखण्ड)

25

Analysis Report of Sewage Treatment Plants (STP's) for the Month of November 2023

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Fecal Coliform
1	0.010 MLD STP Near Temple at Badrinath. (Operated by: Uttarakhand Jal Sansthan)	As the area around the STP comes under Master Plan so the demolition of structure work around the STP was in progress and the STP was non-operation due to the same reason. (Date of Inspection: -07-11-2023).						
2	0.26 MLD STP Near Bamni Gaon, Badrinath. (Operated by: Uttarakhand Jal Sansthan)	6.60	180	165	7.33	9.8	13	220
3	1.0 MLD STP Near Suspension Bridge, Badrinath. (Operated by: Uttarakhand Jal Sansthan)	6.72	170	173	7.50	9.2	11	150
4	2.70 MLD STP at Marwari, Joshimath. (Operated by: Uttarakhand Peyjal Nigam)	7.21	110	113	7.39	8.4	10	120
5	1.080 MLD STP at Pokhri, Joshimath. (Operated by: Uttarakhand Jal Sansthan)	STP found Non-Operational at the time of inspection as no effluent was reaching to the plant. (Date of Inspection: 06-11-2023).						
6	0.760 MLD STP Near Alaknanda Ghat, Chamoli. (Operated by: Uttarakhand Jal Sansthan)	STP was found closed and non-operational at the time of visit. (Date of Inspection: 16-11-2023).						
7	0.050 MLD STP Near old Suspension Bridge, Chamoli. (Operated by: Uttarakhand Jal Sansthan)	STP was found closed and non-operational at the time of visit. (Date of Inspection: 16-11-2023).						
8	1.190 MLD STP at Vivekanand Colony, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	6.86	165	163	7.28	8.8	10	130
9	1.120 MLD STP at Ballami, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	6.70	150	148	7.04	9.2	11	170
10	1.25 MLD STP at Pokhri Band, Gopeshwar. (Operated by: Uttarakhand Jal Sansthan)	6.88	165	162	7.26	8.8	10	350
11	0.050 MLD STP at Sangam Road, Nandprayag. (Operated by: Uttarakhand Jal Sansthan)	STP was found closed and non-operational at the time of visit. (Date of Inspection: 17-11-2023).						
12	0.100 MLD STP at Forest Office, Nandprayag (Operated by: Uttarakhand Jal Sansthan)	6.90	130	128	7.17	8.4	08	120
13	0.050 MLD STP Near Police Chowki, Karanprayag. (Operated by: Uttarakhand Jal Sansthan)	STP found operational but due to overflow untreated effluent was partially discharged into Nandakini River. (Date of Inspection: 17-11-2023).						
14	0.100 MLD STP Near Purana Pull, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.02	125	122	7.30	8.8	09	220
		6.70	160	164	7.14	9.2	11	170

File No. PCB-24007/1/2022-PCB-DEPT-PCB (Computer No. 8720)

7/19/2023

UTTARAKHAND POLLUTION CONTROL BOARD
Gaura devi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahasradhara Road
DEHRADUN (Uttarakhand)



CENTRAL LABORATORY

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड,
देहरादून (उत्तराखण्ड)

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Fecal Coliform
15	0.100 MLD STP at Ward no. 1&3, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.06	140	137	7.41	8.4	08	140
16	0.050 MLD STP at Subhash Nagar, Karanprayag. (Operated by: Uttarakhand Jal Sansthan)	6.86	135	133	7.23	8.0	08	130
17	0.050 MLD STP Near Naya Pull, Karanprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.39	150	148	7.04	9.2	10	130
18	0.075 MLD STP Near Anoop Negl School, Rudraprayag. (Operated by: Uttarakhand Jal Sansthan)	STP Is not in operation due to Damage of STP.						
19	0.100 MLD STP, Near Rudra Complex, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.76	135	132	7.18	8.4	09	220
20	0.075 MLD STP, Near Bus Stand, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	7.02	125	123	7.46	8.8	10	130
21	0.100MLD STP, Near SBI & Maszid, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.31	140	136	7.18	9.2	10	220
22	0.125 MLD STP, Near Steel Bridge & Syndicate Bank, Rudraprayag. (Operated by: Uttarakhand Jal Sansthan)	7.01	130	128	7.32	8.8	09	210
23	0.050 MLD STP at Beleni Road, Near Steel Bridge, Rudraprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.73	145	147	7.49	9.2	10	220
24	3.5 MLD STP at Nursery Road, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	6.98	210	213	7.48	8.4	09	94
25	1.0 MLD STP, Near ITI, Srinagar. (Operated by: Uttarakhand Jal Sansthan)	6.38	190	194	7.29	9.6	12	170
26	0.075 MLD STP Near Junlor High School, Srikot, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	7.23	105	102	7.57	8.0	08	170
27	0.050 MLD STP Near Tauliya Nala, Srikot, Srinagar. (Operated by: Uttarakhand Peyjal Nigam)	7.04	110	108	7.43	8.4	09	130
28	0.050 MLD STP, Near BRO Bridge, Kirinagar. (Operated by: Uttarakhand Jal Sansthan)	6.32	155	158	STP found Non-Operational due to electricity issue. (Date of Inspection: 18-11-2023).			
29	0.010 MLD STP, Near Temple, Kirinagar. (Operated by: Uttarakhand Jal Sansthan)	6.59	150	154	7.04	8.8	10	540

UTTARAKHAND POLLUTION CONTROL BOARD
Gaura devi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahasrathdara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड,
देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Fecal Coliform
30	0.075 MLD STP at Devprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.70	170	168	7.26	9.2	10	140
31	0.150 MLD STP at Devprayag. (Operated by: Uttarakhand Peyjal Nigam)	6.86	180	176	7.01	8.8	09	170
32	1.4 MLD STP at Pauri Road, Devprayag. (Operated by: Uttarakhand Jal Sansthan)	7.30	160	156	7.85	9.2	10	140
33	5.0 MLD STP at Bhagirathi Puram, Tehri. (Operated by: Uttarakhand Jal Sansthan)	6.83	170	173	7.46	8.8	10	170
34	2.0 MLD STP at Gyansu, Ultarkashi. (Operated by: Uttarakhand Jal Sansthan)	6.72	220	224	7.11	10.0	13	920
35	1.0 MLD STP at Gangotri, Distt- Uttarkashi. (Operated by: Uttarakhand Jal Sansthan)	6.78	145	148	7.35	8.8	11	920
36	3.5 MLD STP at Tapovan, Rishikesh. (Operated by: Uttarakhand Jal Sansthan)	6.95	200	205	7.49	9.2	12	220
37	3.0 MLD STP at Swargashram, Rishikesh. (Operated by: Uttarakhand Jal Sansthan)	6.85	210	214	7.47	10.0	13	170
38	26 MLD STP at Lakkarghat, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.10	170	168	7.42	9.2	10	130
39	5.0 MLD STP at Chorpani, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.03	180	178	7.44	9.6	10	94
40	7.5 MLD STP at Chandreshwar Nagar, Rishikesh. (Operated by: Uttarakhand Peyjal Nigam)	7.30	155	153	7.61	8.8	09	84
41	20 MLD STP at Motharawala-I, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.32	160	164	7.68	9.6	13	94
42	20 MLD STP at Motharawala-II, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.12	155	158	7.35	9.2	11	350
43	68 MLD STP at Kargl, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.27	170	174	7.88	9.2	12	140
44	0.42 MLD STP at Vijay Colony, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.32	165	167	7.75	8.8	09	110
45	0.71 MLD STP Salawala, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.40	170	168	7.58	8.4	09	170
46	5.0 MLD STP at Indra Nagar, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.33	160	164	7.68	8.8	11	170

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19/2023

19/2023

UTTARAKHAND POLLUTION CONTROL BOARD
Gaura devi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahashtradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्त्रधारा रोड,
देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Fecal Collform
47	1.0 MLD STP at Jakhan, Dehradun. (Operated by: Uttarakhand Jal Sansthan)	7.24	145	148	7.67	8.8	10	110
48	27 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	6.74	260	248	7.38	9.2	10	63
49	18 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	7.31	240	220	7.74	8.0	09	70
50	68 MLD STP at Jagjeetpur, Haridwar. (Operated by: Uttarakhand Peyjal Nigam)	6.82	150	180	7.29	8.0	10	58
51	18 MLD STP at Sarai, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	6.88	220	200	7.64	9.2	10	70
52	14 MLD STP at Sarai, Haridwar. (Operated by: Uttarakhand Peyjal Nigam)	6.78	200	225	7.81	9.6	09	94
53	33 MLD STP at Saliyar, Roorkee, Haridwar. (Operated by: Uttarakhand Jal Sansthan)	7.39	180	210	7.68	12.0	16	280
54	1.3 MLD STP at Landour (S), Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	6.55	165	163	7.05	9.6	10	350
55	3.12 MLD STP at Bhatta fall, Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	6.44	145	143	7.55	9.2	09	170
56	0.8 MLD STP at Landour (N), Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	7.41	165	162	8.17	9.2	10	110
57	1.2 MLD STP at Happy Valley, Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	7.04	175	178	7.71	10.0	12	540
58	0.9 MLD STP at Kuril Bazaar, Mussoorie. (Operated by: Uttarakhand Jal Sansthan)	6.66	190	192	7.99	9.2	11	130
59	2.0 MLD STP Bakh, Almora, Distt- Almora. (Operated by: Uttarakhand Jal Sansthan)	6.81	248	302	7.86	24.0	30	84
60	0.45 MLD STP at Hari Nagar, Distt- Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.58	280	340	7.30	14.0	18	150
61	0.80 MLD STP at Krishnapur, Distt- Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.93	220	274	7.61	20.0	24	280
62	1.25 MLD STP at Bheemtal, Distt- Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.75	340	412	7.22	28.0	35	170
63	1.25 MLD STP at Nirada, Distt- Pithoragarh. Operated by: Uttarakhand Peyjal Nigam)	7.10	275	340	7.60	16.0	19	120

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/47719/2023

UTTARAKHAND POLLUTION CONTROL BOARD
Gaura devi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahasradhara Road
DEHRADUN (Uttarakhand)



उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरा देवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रधारा रोड,
देहरादून (उत्तराखण्ड)

CENTRAL LABORATORY

S.No.	Name of the Sewage Treatment Plant (With Capacity)	Sampling Point						
		Inlet of STP			Outlet of STP			
		pH	BOD	TSS	pH	BOD	TSS	Fecal Collform
64	5.0 MLD STP at Aincholi, Distt-Pithoragarh. (Operated by: Uttarakhand Peyjal Nigam)	7.28	228	284	7.37	12.0	15	170
65	1.5 MLD STP at Puchdi, Ramnagar, Nainital. (Operated by: Uttarakhand Jal Sansthan)	7.30	180	222	7.58	9.0	10	94
66	7.0 MLD STP Transport Nagar, Ramnagar, Distt-Nainital. (Operated by: Uttarakhand Jal Sansthan)	7.17	240	308	7.72	6.0	08	84
67	0.45 MLD STP Narayan Nagar, Distt-Nainital. (Operated by: Uttarakhand Jal Sansthan)	6.95	205	254	7.29	26.0	32	210
68	28 MLD STP, Indra Nagar, Haldwani Distt- Nainital. (Operated by: Uttarakhand Peyjal Nigam)	6.62	360	436	7.68	28.0	36	350
69	10 MLD STP Rusi Pond, District-Nainital:	New Sewage Treatment Plant (STP) of 17.5 MLD capacity is under construction.						
Sewage Treatment final effluent standards (As Notified by MoEF&CC).					6.5-9.0	30	<100	<1000
Note: All values are in mg/l except pH, Fecal collform (MPN Per 100 ml).								

Pramod Bhandari
Pramod Bhandari 05/12/2023
(Jr. Lab Assistant)

Pradeep Chauhan
05/12/2023
(Pradeep Chauhan)
Lab Assistant

Amit Pokhriyal
05/12/2023
(Amit Pokhriyal)
Environment Engineer

File No. PCB-24007/1/2022-PCB-DEPT-PCB (Computer No. 8720)

45646/2023
1/45646/2023



UTTARAKHAND POLLUTION CONTROL BOARD
Gauradevi Paryavaran Bhawan
46-B, SIDCUL, IT Park, Sahasrabhadra Road, DEHRADUN (Uttarakhand)

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
गौरादेवी पर्यावरण भवन
46-बी, सिडकुल, आई.टी. पार्क, सहस्रभद्रा रोड, देहरादून (उत्तराखण्ड)

Surface Water Quality Characteristics of Rivers and Lakes October 2023

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	TS	Zn	Cd	Pb	Fe	Mn	Cr	Se	As	Hg	Co	Cu	Mo	Li	K	Na	Ca	Mg	Cl	SO ₄	NO ₃	NO ₂	PO ₄	Phosphate	Fluoride	Ammonia	Free Chlorine	Designated Best use (DBU) Water Quality Class
1	River Alaknanda BC River Dhami Ganga at Vishnuprayag	Colourless	Odourless	Clear	14°C	7.35	22	36	11.4	4.0	28	22	06	31	1.0	4.0	<1.8	<1.8	<1.8	0.05	0.01	14.73	0.09	0.17	1.5	1.1	0.12	A																	
2	River Dhami Ganga BC River Alaknanda at Vishnuprayag	Colourless	Odourless	Clear	13°C	7.81	75	115 nd	10.8	5.0	97	65	32	70	1.0	4.0	2.0	<1.8	<1.8	0.07	0.01	17.52	0.11	0.13	2.1	2.5	0.09	A																	
3	River Alaknanda AC River Dhami Ganga at Vishnuprayag	Colourless	Odourless	Clear	14°C	7.62	62	95	11.2	4.0	89	68	21	61	1.0	4.0	2.0	<1.8	<1.8	0.08	0.02	16.85	0.08	0.18	1.6	1.9	0.07	A																	
4	River Alaknanda BC River Nandakini at Nandprayag	Colourless	Odourless	Clear	12°C	7.90	76	116	10.8	3.0	84	60	24	68	1.0	4.0	2.0	<1.8	<1.8	0.05	0.02	13.76	0.13	0.16	1.8	2.4	0.09	A																	
5	River Alaknanda AC River Nandakini at Nandprayag	Colourless	Odourless	Clear	13°C	8.19	50	76	10.4	5.0	61	44	17	56	1.0	4.0	2.5	<1.8	<1.8	0.07	0.03	14.53	0.11	0.19	2.1	2.8	0.12	A																	
6	River Alaknanda BC River Pindar at Karprayag	Colourless	Odourless	Clear	12°C	8.05	61	94	10.8	4.0	70	49	21	63	1.0	4.0	2.0	<1.8	<1.8	0.05	0.02	15.93	0.14	0.19	1.7	2.7	0.09	A																	
7	River Alaknanda BC River Alaknanda at Karprayag	Colourless	Odourless	Clear	14°C	7.80	57	87	10.6	5.0	81	63	18	60	1.0	4.0	2.0	<1.8	<1.8	0.09	0.01	14.20	0.15	0.13	1.5	2.4	0.07	A																	
8	River Alaknanda AC River Pindar at Karprayag	Turbid	Odourless	Clear	15°C	8.25	62	96	9.6	6.0	90	70	20	98	1.0	4.0	31	26	<1.8	0.07	0.01	16.42	0.13	0.18	2.0	2.7	0.09	A																	
9	River Alaknanda AC River Pindar at Karprayag	Turbid	Odourless	Clear	15°C	8.10	64	99	10.4	5.0	83	68	15	74	1.0	4.0	4.0	2.0	<1.8	0.08	0.03	15.11	0.12	0.19	1.8	2.9	0.09	A																	

District- Rudrapur

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	TS	Zn	Cd	Pb	Fe	Mn	Cr	Se	As	Hg	Co	Cu	Mo	Li	K	Na	Ca	Mg	Cl	SO ₄	NO ₃	NO ₂	PO ₄	Phosphate	Fluoride	Ammonia	Free Chlorine	Designated Best use (DBU) Water Quality Class
10	River Mandakini BC River Alaknanda at Rudrapur	Colourless	Odourless	Clear	17°C	7.81	50	77	10.6	4.0	65	55	10	60	1.0	4.0	4.0	<1.8	<1.8	0.10	0.02	25.42	0.14	0.16	2.8	3.1	0.15	A																	
11	River Alaknanda BC River Mandakini at Rudrapur	Turbid	Odourless	Clear	17°C	8.28	60	92	10.4	5.0	72	59	13	65	1.0	4.0	4.0	<1.8	<1.8	0.08	0.01	22.31	0.13	0.14	2.6	2.8	0.13	A																	
12	River Alaknanda AC River Mandakini at Rudrapur	Turbid	Odourless	Clear	16°C	8.15	62	95	10.6	4.0	75	64	11	66	1.0	4.0	4.0	<1.8	<1.8	0.07	0.03	26.14	0.14	0.13	2.9	3.2	0.15	A																	
13	River Mandakini DS at Augustmanni Rudrapur	Colourless	Odourless	Clear	16°C	7.65	42	66	11.0	3.0	60	48	12	55	1.0	4.0	<1.8	<1.8	0.09	0.02	22.72	0.15	0.15	2.5	2.9	0.14	A																		

District- Uttarakashi

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	TS	Zn	Cd	Pb	Fe	Mn	Cr	Se	As	Hg	Co	Cu	Mo	Li	K	Na	Ca	Mg	Cl	SO ₄	NO ₃	NO ₂	PO ₄	Phosphate	Fluoride	Ammonia	Free Chlorine	Designated Best use (DBU) Water Quality Class
14	River Bhagirathi DS at Uttarakashi	Colourless	Odourless	Clear	14°C	7.57	58	89	10.2	5.0	66	51	15	53	1.0	4.0	34	27	<1.8	0.06	0.02	18.63	0.16	0.20	3.4	4.4	0.18	A																	
15	River Yamuna at Barkot	Colourless	Odourless	Clear	20°C	8.13	76	115	10.2	4.0	61	56	05	52	1.0	4.0	<1.8	<1.8	0.06	0.03	16.72	0.13	0.15	2.9	3.1	0.16	A																		

District- Tehri Garhwal

S.No.	Name of the Monitoring Point	Colour	Odour	Weather	Temperature	pH	TDS	EC	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	TS	Zn	Cd	Pb	Fe	Mn	Cr	Se	As	Hg	Co	Cu	Mo	Li	K	Na	Ca	Mg	Cl	SO ₄	NO ₃	NO ₂	PO ₄	Phosphate	Fluoride	Ammonia	Free Chlorine	Designated Best use (DBU) Water Quality Class
16	River Alaknanda BC River Bhagirathi at Devprayag	Turbid	Odourless	Clear	17°C	7.98	75	115	10.4	5.0	88	70	18	77	1.0	4.0	4.0	<1.8	<1.8	0.07	0.03	15.03	0.09	0.15	2.4	3.1	0.11	A																	

FILE NO. PCB-24007/1/2022-PCB-DEPT-PCB (Computer No. 8720)

2023
Haridwar

S.No.	Name of the Monitoring Point	Weather	Temperature	pH	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	TS	SS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Selenium	Iron	Designated Best use (DBU) Water Quality Class	
46/2023	River Ganga canal D/S at Har ki Pauri, Rishikesh Bridge, Haridwar	Clear	25°C	7.80	7.7	9.0	88	55	33	90	1.6	10.0	110	70	20	1.28	0.14	20.67	0.18	0.30	3.55	5.40	0.16	B
1	River Ganga at Har Ki Pauri, Haridwar	Clear	24.9°C	7.50	8.0	7.0	80	68	12	88	1.7	10.0	130	79	9.3	1.47	20.82	0.14	0.37	3.13	2.21	0.15	0.15	B
2	River Ganga near Bishanpur Kundi, Haridwar	Clear	25.1°C	7.20	7.8	10.0	106	66	40	110	1.5	10.0	94	63	14	1.38	0.13	20.11	0.42	0.86	4.15	3.99	0.17	B
43	River Ganga Canal at Lal Ta Rao Bridge, Haridwar	Clear	25°C	7.60	7.8	8.0	70	55	15	90	1.6	9.0	140	79	17	1.44	0.15	20.66	0.27	0.30	3.17	2.91	0.16	B
44	River Ganga Canal at Dambkothi, Haridwar	Clear	24.8°C	7.20	7.6	9.0	85	66	19	94	1.5	8.0	110	70	14	1.94	0.15	21.70	0.15	0.60	3.39	3.84	0.16	B
45	River Ganga U/S at Bindughat Duddiyaban, Haridwar	Clear	24.7°C	7.32	8.2	8.0	90	72	18	98	1.6	9.0	110	70	20	1.34	0.16	22.19	0.17	0.25	3.08	7.16	0.14	B
46	River Ganga D/S at Balkumari Mandir, Ajeetpur, Haridwar	Clear	25.5°C	7.20	7.6	12.0	98	62	36	104	1.7	11.0	110	70	21	1.32	0.17	23.36	0.54	0.43	5.65	4.79	0.25	B
47	Upper Ganga Canal D/S at Roorkee entering U.P.	Clear	25°C	8.10	7.5	12.0	120	82	38	130	1.9	12.0	120	94	17	1.64	0.21	31.86	0.35	0.45	27.09	11.90	1.07	B
48	River Ganga D/S at Lakkar before entering U.P.	Clear	28°C	7.80	5.7	10.0	305	260	45	316	2.1	10.0	140	70	13	1.87	0.24	30.23	0.22	0.60	25.96	5.96	0.65	B
49	River Ganga D/S at Satpuli Haridwar	Clear	27.6°C	7.80	7.2	9.0	120	75	45	128	1.8	10.0	130	79	21	1.49	0.12	22.36	0.50	0.33	6.59	2.93	0.26	B

District- Pauri Garhwal

S.No.	Name of the Monitoring Point	Weather	Temperature	pH	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	TS	SS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Selenium	Iron	Designated Best use (DBU) Water Quality Class	
51	River Ganga U/S at Lakshmanjhuila, Rishikesh	Clear	19°C	7.68	10.2	4.0	66	53	13	62	1.0	4.0	34	27	<1.8	0.09	0.02	35.41	0.20	0.27	3.9	4.2	0.21	A
52	River Ganga at Swargashram, Rishikesh	Clear	20°C	7.80	9.8	5.0	74	58	16	72	1.0	4.0	43	31	<1.8	0.09	0.01	30.42	0.17	0.22	3.5	3.7	0.18	A
53	River Nayar U/S at Satpuli	Clear	17°C	7.42	10.2	4.0	50	41	09	54	1.0	4.0	46	33	<1.8	0.10	0.04	20.41	0.18	0.20	3.0	3.3	0.18	A
54	River Nayar D/S at Satpuli	Clear	18°C	7.51	10.0	5.0	54	44	10	58	1.0	4.0	48	34	2.0	0.03	0.01	23.41	0.22	0.18	3.4	3.5	0.20	A

District- Nainital

S.No.	Name of the Monitoring Point	Weather	Temperature	pH	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	TS	SS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Selenium	Iron	Designated Best use (DBU) Water Quality Class	
55	Nainital Lake Water Intake, Nainital	Clear	14°C	7.63	8.6	13.0	250	136	114	210	2.0	6.0	140	110	6.1	0.13	0.03	40.42	0.20	0.25	10.6	3.2	0.29	B
56	Bheemtal Lake Water Intake, Nainital	Clear	16°C	7.51	8.4	15.0	212	110	102	172	1.6	5.0	170	140	4.5	0.13	0.04	33.16	0.18	0.23	7.5	3.0	0.22	B
57	Gola River at Haldwani, Nainital	Clear	18°C	7.66	7.8	24.0	226	118	108	188	2.4	6.0	170	150	6.1	0.12	0.03	30.40	0.17	0.28	3.7	2.9	0.11	B
58	Sattal lake, Nainital	Clear	13°C	7.75	8.8	13.0	166	92	74	152	1.0	4.0	150	120	2.0	0.11	0.01	31.44	0.20	0.23	3.4	1.2	0.11	B
59	Naulichyatal lake, Nainital	Clear	15°C	7.80	11.9	18.0	196	102	94	164	1.8	5.0	130	79	2.0	0.13	0.04	52.40	0.19	0.25	2.4	1.8	0.07	B
60	River Shipra D/S near Neem Karoli Dam, Bhawalji, Nainital	Clear	15°C	7.58	8.2	24.0	200	108	92	176	1.8	5.0	120	70	<1.8	0.09	0.06	23.43	0.19	0.28	3.8	1.2	0.12	B

District- Udham Singh Nagar

S.No.	Name of the Monitoring Point	Weather	Temperature	pH	DO	Chloride	Hardness	Calcium	Magnesium	Alkalinity	BOD	COD	TC	TS	SS	Nitrate-N	Nitrite-N	Sulphate	Phosphate	Fluoride	Selenium	Iron	Designated Best use (DBU) Water Quality Class	
61	Kosi River at Kashipur Bajpur Road Bridge, Kashipur	Clear	25°C	7.60	6.9	17.0	170	137	33	145	3.0	16.0	220	130	26	0.31	0.28	96.4	0.44	0.23	8.3	5.2	0.28	B
62	Dhalla River U/S at Kashipur Moradabad Road Bridge, US Nagar	Clear	29°C	6.80	6.2	18.0	144	108	36	160	3.0	20.0	540	240	70	0.15	0.25	51.2	0.32	0.27	9.9	4.9	0.36	C

Generated from office by Pramod Bhandari, JUNIOR LAB ASSISTANT-PCB-PB, JUNIOR LAB ASSISTANT, DEPT-PCB on 04/12/2023 04:05 pm



अपार शक्ते: स्रोत: गंगेयम्

सिंचाई विभाग उत्तराखण्ड

कार्यालय अधिशासी अभियन्ता, सिंचाई खण्ड, लोहाघाट

Email ID- Irrigationigt@rediffmail.com

पत्रांक:- 102 / सि०ख०लो० / FPZ /

विषय:- Regulation of Flood Plain Zone के संबंध में।

जिलाधिकारी महोदय, चम्पावत।

दिनांक:-23/01/2024

उत्तराखण्ड प्रभागीय वनाधिकारी, चम्पावत
प्राप्ति पत्रांक... 6537
पत्रावली संख्या... 12-1-637
दिनांक... 30-1-2024

उपरोक्त विषयक इस खण्ड के अन्तर्गत Flood Plain Zone की सूचना का विवरण निम्नवत् है।

S.no	Particulars	Action taken
1	If the flood plain zones has been demarcated and the extebnt encroachments on the flood plain zone in the district.	वर्तमान में जल विज्ञान मण्डल वहादराबाद रुडकी के द्वारा लधिया नदी का Flood plain zones का कार्य किया जा रहा है। जिसके अन्तर्गत लधिया नदी के सर्वेक्षण का कार्य किया जा चुका है। वर्तमान में इसकी मॉडल स्टडी गतिमान है जो कि 2 से 3 माह के अन्तर्गत पूर्ण कर ली जाएगी।
2	Pollutant	Flood plain zones की प्रक्रिया पूर्ण होने के पश्चात ही Pollutant की गणना संभव हो सकेगी। इस संबंध में वर्तमान में कोई भी सूचना उपलब्ध नहीं है।
3	Maintenance of e-flow	कोलीढेक झील में वर्तमान में NGT के मानकों के अनुसार e-flow प्रवाहित किया जाता है। जिसकी सूचना संलग्न है।

संलग्नक-उपरोक्तानुसार।

अधिशासी अभियन्ता
सिंचाई खण्ड लोहाघाट

पत्रांक:- 102 / सि०ख०लो० / FPZ / तददिनांक

प्रतिलिपि- प्रभागीय वनाधिकारी, वन प्रभाग, चम्पावत को सूचनार्थ प्रेषित।

अधिशासी अभियन्ता
सिंचाई खण्ड लोहाघाट

List of the Proposed Rivers to be incorporated in the Phase IV of Flood Plain Zoning

Sr. No.	Name of the River	Start Point of the River		End Point Of The River	Length (KM)
		Lat.	Long.	upto	
1	Yamuna	30°59'7.51"N	78°27'0.60"E	Upto state Borderof Uttrakhand	145
2	Asan and tributries (Nimi,Nun,swarna Rivers)	30°25'50.49"N	78° 4'18.19"E	confluence with Yamuna river	106
3	Jhakhani/Ranipokhri	30°15'57.16"N	78°16'24.62"E	confluence with Song river	28
4	Solani	30° 5'47.96"N	77°48'25.63"E	Upto state Borderof Uttrakhand	70
5	Ratmau	30° 6'39.52"N	77°55'1.20"E	confluence with solani river	42
6	Nandhaur	29° 9'8.43"N	79°42'43.27"E	Upto state Borderof Uttrakhand	38
7	Ram Ganga W River	30° 3'45.62"N	79°16'55.87"E	29°36'16.60"N, 79° 3'57.43"E , Marchula	114
8	Chandrabhaga	30°11'34.84"N	78°16'31.86"E	confluence with Ganga river	8
9	Ladhiya	29°22'54.56"N	79°47'27.06"E	confluence with MahKali river	64
10	Pindar River	30°13'34.49"N	79°54'56.61"E	confluence with Alaknada river	106
11	Malin River	29°47'50.01"N	78°27'33.18"E	Upto state Borderof Uttrakhand	3.4
12	Dhauliganga River	30° 53'58.70"N	79° 45'27.22"E	confluence with Alaknada river	87
13	Nandakini River	30°16'23.44"N	79° 34'16.62"E	confluence with Alaknada river	36
Total					847.4

प्रेषक,

मुख्य चिकित्सा अधिकारी
चम्पावत।

सेवा में,

जिलाधिकारी
चम्पावत।

पत्रांक-

विविध / 2023-24 / 2503

दिनांक 01/02/2024

विषय -
महोदय,

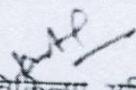
एनडीसीटी से सम्बन्धित न्यायालय में वाद के सम्बन्ध में।

उपरोक्त विषयक आप द्वारा दूरभाष पर दिये गये निर्देशों के क्रम में जनपद चम्पावत के बायोमैडिकल वेस्ट से सम्बन्धित सूचना आपको इस पत्र के साथ संलग्न कर प्रेषित की जा रही है।

कृपया प्राप्ति स्वीकार करने का कष्ट करें।

संलग्न - उपरोक्तानुसार।

भवदीय


मुख्य चिकित्सा अधिकारी
चम्पावत।

Issue	Information Sought	Implementation Compliance
Bio-medical waste	a) The per day total generation of bio medical waste in the district.	The total estimated daily production of Bio Medical Waste in the district is 43.7 kg. (including all health facilities).
	b) The manner of its treatment and disposal.	All the facilities of district are registered under Pollution Control Board, Haldwani. The manner of disposal of generated Bio-medical waste from Pathology Labs & Health Facilities located in Urban/Rural areas is done through deep burial Pits, Sharp pits & ETP /STP Plant at SDH Tanakpur.

keint
Chief Medical Officer
Champawat

कार्यालय भूतत्व एवं खनिकर्म विभाग चम्पावत।

सेवा में,

प्रभागीय वनाधिकारी/सदस्य सचिव,
जिला गंगा समिति,
चम्पावत।

पत्रांक 1042 भू0खनि0वि0/नमामि गंगे/चम्पा/2023-24

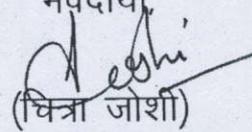
दिनांक 23 जनवरी, 2024

विषय:- **Regarding the Compliance of the directions passed by the Hon' National Green Tribunal (NGT) Principal Bench, New Delhi in O.A No. 200/2024-M.C Mehta V/s Union of India in the matter related to Ganga Pollution and its Cleaning etc.**

महोदय,

कृपया उपरोक्त विषयक अपने कार्यालय के पत्र संख्या 2934/12-1-6(अ) दिनांक 02.01.2024 के सन्दर्भ सन्दर्भ में इस शाखा से सम्बन्धित उक्त वांछित सूचना निर्धारित प्रपत्र पर तैयार कर प्रेषित की जा रही है।

संलग्नक:-यथोपरोक्त।

भवदीया,

(चित्रा जोशी)

खान अधिकारी चम्पावत।

जिला स्तरीय/परगना स्तरीय अवैध खनन निरोधक दल के गठन दिनांक 29 मार्च, 2023 से 39 नवम्बर, 2023 तक की गयी कार्यवाही का विवरण:-

खान अधिकारी चम्पावत ।			
क्र०सं०	किये गये कार्य का विवरण	धनराशि	अभ्युक्ति
1.	ग्राम छीड़ापानी स्थित मोबाईल स्टोन केशर की जांच की गयी जिसमें अनियमितता पाई गयी	5,77,500.00	
	माह अगस्त में की गयी कार्यवाही		
2.	दिनांक 02 अगस्त 2023 को अवैध खनन परिवहन पर एक वाहन	38,400.00	
3	श्रीमती कमला देवी के स्वीकृत उपखनिज भण्डारण स्थल पर स्वीकृत मात्रा से अधिक पाये जाने पर	8,11,321.00	
4.	श्री जगत सिंह सामन्त के स्वीकृत उपखनिज भण्डारण स्थल पर स्वीकृत मात्रा से अधिक भण्डारित पाये जाने पर	4,09,099.00	
5.	श्री भूपेन्द्र सिंह रावल पुत्र श्री धन सिंह रावल के स्वीकृत उपखनिज भण्डारण स्थल पर स्वीकृत मात्रा से अधिक भण्डारित पाये जाने पर	1,19,126.00	
6.	श्री पान देव भट्ट पुत्र श्री बच्ची राम भट्ट निवासी ग्राम अमोडी तहसील एवं जिला चम्पावत बिना रवन्ने के उपखनिज परिवहन किये जाने पर	34,200.00	
7.	श्री मनोज सिंह पुत्र श्री त्रिलोक सिंह निवासी ग्राम दियूरी, चल्थी चम्पावत द्वारा बिना वैध रवन्ने के परिवहन किये जाने पर	34,200.00	
8.	श्री प्रेम सिंह पुत्र श्री हयात सिंह निवासी ग्राम चल्थी दियूरी तहसील चम्पावत द्वारा बिना वैध रवन्ने के परिवहन किये जाने पर	34,200.00	
9.	श्री प्रशान्त सिंह पुत्र श्री शंकर बोरा निवासी ग्राम चल्थी दियूरी तहसील चम्पावत द्वारा बिना रवन्ने के उपखनिज परिवहन किये जाने पर	34,200.00	
10.	श्री विपिन पुत्र श्री शेखर चन्द्र निवासी ग्राम सूई पाउ पो० ओ० गौलचौडा तहसील लोहाघाट जनपद चम्पावत बिना वैध रवन्ने के परिवहन किये जाने पर।	31,925.00	
11.	श्री गौरव सिंह चौहान पुत्र श्री हरीश सिंह चौहान ग्राम झालाकुड़ी जिला चम्पावत बिना वैध रवन्ने के परिवहन किये जाने पर	31,400.00	
	कुल योग-	15,75,071.00	
01	श्री भूपेन्द्र सिंह सामन्त निवासी ग्राम लुपरा तहसील होहाघाट, के द्वारा बिना रवन्ने के परिवहन किये जाने पर	5,541.00	
02	श्री दीपक सिंह बोरा पुत्र श्री गिरधारी सिंह निवासी टनकपुर उचौलीगोठ बिना रवन्ने के परिवहन किये जाने पर	31,750.00	
03	श्री भाष्कर दत्त कलोनी पुत्र श्री दयानन्द कलोनी बिना वैध रवन्ने के परिवहन किये जाने पर	31,750.00	
04	श्री जगननाथ सिंह पुत्र श्री लक्ष्मण सिंह निवासी किमतोली लोहाघाट बिना वैध रवन्ने के परिवहन किये जाने पर एवं अवैध	11,617.00	

	रूप से रेटा भरते हुये।		40
05	श्री दिनेश नाथ गोस्वामी पुत्र श्री डुगर नाथ गोस्वामी निवासी अबोटमॉउण्ट लोहाघाट द्वारा बिना रवन्ने के परिवहन किये जाने पर	33,540.00	
06	श्री हरीश चन्द्र जोशी पुत्र श्री रघुवर दत्त जोशी निवासी ग्राम ऐंचोली पिथौरागढ़ के द्वारा अवैध भण्डारण किये जाने के सम्बन्ध में।	17,01,658.00	
07	वहन चालक श्री इस्लाम द्वारा स्थान आठवां मील चम्पावत में बिना रवन्ने के परिवहन किये जाने पर	33,500.00	
	कुल योग	18,49,356	
	माह अक्टूबर, 2023 में की गयी कार्यवाही		
01	श्री अरविन्द बोहरा पुत्र श्री धीरज बोहरा निवासी ग्राम बेलखेत तहसील चम्पावत बिना वैध रवन्ने के परिवहन किये जाने पर	31,176.00	
	योग	31,176	
	माह नवम्बर, 2023 में की गयी कार्यवाही		
01	श्री प्रदीप पुत्र श्री अम्बादत्त जोशी निवासी खेतीखान तहसील लोहाघाट जिला चम्पावत बिना वैध रवन्ने के परिवहन किये जाने पर	35,950.00	
02	श्री अनिल सिंह पुत्र श्री उदय सिंह निवासी ग्राम बेलखेत तहसील एवं जिला चम्पावत बिना वैध रवन्ने के परिवहन किये जाने पर	32,800.00	
03	श्री रतन सिंह पुत्र श्री भैरव सिंह निवासी उधमसिंहनगर बिना वैध रवन्ने के परिवहन किये जाने पर	34,200.00	
04	श्री नरेश सिंह पुत्र श्री जसवन्त सिंह निवासी सरया तहसील एवं जिला चम्पावत बिना वैध रवन्ने के परिवहन किये जाने पर	33,850.00	
	योग	1,36,800.00	
	कुल योग 29 मार्च 2023 से नवम्बर, 2023 तक	35,92,403.00	
	उपजिलाधिकारी, पूर्णागिरी		
01	उपजिलाधिकारी, पूर्णागिरी के आदेश संख्या:-160/खनन सहा-अवैध खनन/2023-24, दिनांक 27 मई, 2023 से वाहन संख्या:- यू.के. 03 सी.एच-2052 से 08 घनमीटर अवैध उपखनिज पर	56,160.00	
02	उपजिलाधिकारी, पूर्णागिरी के आदेश संख्या:-157/खनन सहा-अवैध खनन/2023-24, दिनांक 20 मई, 2023 से वाहन संख्या:- यू.के. 03 सी.एच-1393 से 06 घनमीटर अवैध मिट्टी पर	13,300.00	
03	उपजिलाधिकारी, पूर्णागिरी के आदेश संख्या:-154/खनन सहा-अवैध खनन/2023-24, दिनांक 18 मई, 2023 से वाहन संख्या:- यू.के. 03 सी.एच-1393 से 06 घनमीटर अवैध मिट्टी पर	11,980.00	
	कुल योग-	81,440.00	

	उपजिलाधिकारी, लोहाघाट		
1	अवैध उपखनिज के परिवहन किये जाने सम्बन्धित एक प्रकरण पर	33,500.00	
	उपजिलाधिकारी, चम्पावत।		
01	तहसीलदार चम्पावत द्वारा राजस्व विभाग की टीम के साथ दिनांक 30.10.2023 समय अपरान्ह 3:35 बजे क्षेत्रान्तर्गत खनन क्षेत्रों के निरीक्षण के दौरान वाहन संख्या यू0के0 सी0ए0 0438 में 08 घनमीटर उपखनिज (बोल्डर-पत्थर) पाये जाने पर वाहन स्वामी श्री पवन सिंह पुत्र श्री महेश सिंह निवासी टनकपुर पर 36,160.00 का अर्थदण्ड अधिरोपित किया गया है।	36,160.00	

महा योग -37,43,503.00 (सैतीस लाख तैतालिस हजार पाँच सौ तीन)

30681

Annexure - 8

e-flow as per NCT guidelines

S. No	Month	available discharge(cumec)	eflow %	e-flow discharge(cumec)	actual discharge(cum)	monthly stored water as actual discharge(cum)	monthly water demand (cum)
1	Jan 2023	0.1164	20	0.02328	0.09312	241367.04	84600
2	Feb 2023	0.04	20	0.008	0.032	82944	84600
3	Mar 2023	0.04	20	0.008	0.032	82944	84600
4	Apr 2023	0.04	25	0.01	0.03	77760	84600
5	May 2023	0.02	25	0.005	0.015	38880	84600
6	Jun2023	1.2094	30	0.36282	0.84658	2194335.4	84600
7	July2023	0.4016	30	0.12048	0.28112	728663.04	84600
8	Aug 2023	0.6072	30	0.18216	0.42504	1101703.7	84600
9	Sep 2023	1.7648	30	0.52944	1.23536	3202053.1	84600
10	Oct 2023	0.5339	25	0.133475	0.400425	1037901.6	84600
11	Nov 2023	0.05	20	0.01	0.04	103680	84600
12	Dec 2023	0.05	20	0.01	0.04	103680	84600

Calculation of available water in reservoir keeping e-flow (at 15%) as per Uttarakhand GO no 708 dated 05 june 2018

S. No.	Month	River discharge(cumec)	eflow%	flow discharge(cumec)	discharge(cumec)	monthly stored water as actual discharge(cumec)	monthly water demand (cumec)
1	Jan 2023	0.1164	15	0.01746	0.09894	256452.48	84600
2	Feb 2023	0.06	15	0.009	0.051	132192	84600
3	Mar 2023	0.04	15	0.006	0.034	88128	84600
4	Apr 2023	0.02	15	0.003	0.017	44064	84600
5	May 2023	0.01	15	0.0015	0.0085	22032	84600
6	Jun 2023	1.2094	15	0.18141	1.02799	2664550.1	84600
7	July 2023	0.4016	15	0.06024	0.34136	884805.12	84600
8	Aug 2023	0.6072	15	0.09108	0.51612	1337783	84600
9	Sep 2023	1.7648	15	0.26472	1.50008	3888207.4	84600
10	Oct 2023	0.5339	15	0.080085	0.453815	1176288.5	84600
11	Nov 2023	0.04	15	0.006	0.034	88128	84600
12	Dec 2023	0.05	15	0.0075	0.0425	110160	84600